

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P.(IB) 3568/(MB)/2019

CORAM:

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)  
SHRI RAJESH SHARMA  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 6.11.2019

NAME OF THE PARTIES: Punjab National Bank  
V/s  
Jailaxmi Sugar Products Pvt Ltd

Section 7 of Insolvency & Bankruptcy Code 2016.

**ORDER**

104. **C.P (IB)- 3568/(MB)/2019**

Heard the argument of the Ld. Counsel for the Petitioner.

This Company Petition is admitted and Mr. Dharit Kishorbhai Shah having Registration No. IBBI/IPA-001/IP-P00993/2017-2018/11640 is appointed as Interim Resolution Professional.

Detailed order later on.

Sd/-  
RAJESH SHARMA  
Member (Technical)

Sd/-  
BHASKARA PANTULA MOHAN  
Member (Judicial)



Certified True Copy  
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On 13-11-2019

  
Assistant Registrar

National Company Law Tribunal Mumbai Bench